

IN THE COURT OF ACMM -EAST KKD DELHI

State vs. Omnath Jha
FIR No: 147/2019
PS Preet Vihar

08.07.2020

Application for withdrawing surety & release of RC

Present: None for the State.

Sh. Ganshyam Nagar, Id. Counsel for the applicant
through VC.

At the request of Id. Counsel for the applicant, list this
application for consideration on 20.07.2020.

DINESH
KUMAR

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DINESH KUMAR
Date: 2020.07.08
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(DINESH KUMAR)
ACMM (EAST)/KKD/08.07.2020

IN THE COURT OF ACMM -EAST KKD DELHI

State vs. Makkhan Lal Jain

FIR No: 114/2020

PS Preet Vihar

U/s 387/506/201/120-B/34 IPC

08.07.2020

A bail application under Section 437 Cr.P.C. through VC.

Present: Sh. Ramesh, Ld. APP for the State through VC
Sh. Kashmir Singh, Id. Counsel for the applicant through VC.
SI Lokesh and Ct. Manoj had joined the proceedings through VC, from PS Preet Vihar.
Proceedings are done through VC.

One report is received from the IO in relation to the previous involvement of the accused in criminal cases. However, the report is not proper and it is not containing the name of the accused on the second page and therefore, it is not clear whether the information available on the said page is related to the accused or not. Further, on inquiry, SI Lokesh has provided the details of the criminal cases stated to have been registered against the accused. However, the details provided by SI Lokesh do not match with the details of the cases which have been received from the IO.

In these circumstances, issue notice to the SHO, PS Preet Vihar to file a detailed report in relation to the previous involvement of accused Makkhan Lal in criminal cases. The SHO

shall also provide the present status of all the criminal cases shown to have been registered against accused Makkhan Lal. **Said details be provided on 09.07.2020 latest by 10.00 a.m.** One officer to the rank of SI shall also join the proceedings through VC during hearing of this application on 09.07.2020.

Copy of this order be sent to the SHO concerned for necessary compliance.

List this application for consideration on 09.07.2020.

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Date: 2020.07.08 14:25:30 +05'30' **(DINESH KUMAR)**
ACMM (EAST)/KKD/08.07.2020

IN THE COURT OF ACMM -EAST KKD DELHI

**State vs. Kusum Lata
FIR No: 113/2020
PS Preet Vihar**

08.07.2020

**An application for releasing the vehicle on superdari of Car/
vehicle no. DL-5CH-7315. Proceedings are done through VC.**

Present: Sh. Ramesh, Ld. APP for the State through VC
Sh. Sandeep Kumar, Id. Counsel for the applicant
through VC.

Report is not received from the IO.

Ct. Manoj Kumar from PS Preet Vihar has joined
through VC and sought time to file the report as directed vide order
dated 27.06.2020.

One more opportunity is granted to the IO to file the
report as directed vide order dated 27.06.2020.

Same be filed on 10.07.2020 latest by 10.00 am. This
application be listed for arguments on 10.07.2020.

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(DINESH KUMAR)
ACMM (EAST)/KKD/08.07.2020